

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Revision No.366 of 2020**

Maksudan Pandey ..... **Petitioner**

**Versus**

State of Jharkhand ..... **Opp. Party**

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Petitioners : Mr. P. P. N. Roy, Sr. Advocate

Mr. P. A. N. Roy, Advocate

For the State : Mr. Shekhar Sinha, P.P

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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**06/Dated: 08<sup>th</sup> September, 2021**

1. As prayed for, by the learned senior counsel for the petitioner, put up this case on 15.09.2021.

**(Rajesh Kumar, J.)**

Chandan/-